# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 541

### TO BE ANSWERED ON MONDAY, FEBRUARY 06, 2023

### **Investment in Pharma City**

#### 541. DR. G. RANJITH REDDY:

## Will the Minister of FINANCE be pleased to state:

- (a) the aims and the objective of Pharma City of Hyderabad approved as NIMZ by the Government;
- (b) whether the Government proposes to promote more investment in the above mentioned pharma city to make it the world's longest and best integrated pharma cluster and if so, the details thereof;
- (c) whether the Government has received any request from the State Government of Telangana for additional fund to achieve the objective of pharma city and if so, the details thereof and the response of the Government thereto; and
- (d) whether the State Government of Telangana has requested for 50 per cent of Rs. 5,000 crores required for two nodes to join Pharma City of Hyderabad and NIMZ at Zahirabad in the Budget and if so, the details thereof and the action taken by the Government thereon?

#### **ANSWER**

# MINISTER OF STATE (FINANCE) (SHRI PANKAJ CHAUDHARY)

(a) & (b): Hyderabad Pharma City NIMZ was established in Rangareddy District, Telangana in December, 2019 with the objective to provide impetus and industry-friendly integrated environment to the Pharma industry as well as to attract new investments in manufacturing and allied segments of Pharma industry.

(c) & (d): The State Government of Telangana had requested in December, 2020 to consider budget provision of Rs. 870 Crores in the financial year 2021-22 to support development of Hyderabad Pharma City. They were informed that Department for Promotion of Industry and Internal Trade (DPIIT) had already conveyed to them that they have already fulfilled their financial commitment of extending assistance for funding the cost of master planning to the said NIMZ and that for development of infrastructure in the NIMZ, its role is limited to coordination only. They were also informed that the project proposals are required to be prepared by the State Government as per norms and procedures applicable to Central Sector/ Centrally Sponsored/State Sector schemes/projects. DPIIT forwards any such proposals to the concerned Ministries and coordinates between the State Government and the line Ministries.

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